

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 276
TO BE ANSWERED ON- 05/02/2024

ECONOMIC DEVELOPMENT OF TRIBALS

276. DR. SHRIKANT EKNATH SHINDE:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. HEENA VIJAYKUMAR GAVIT:
DR. KRISHNA PAL SINGH YADAV:
PROF. RITA BAHUGUNA JOSHI:
DR. SUJAY RADHAKRISHNA VIKHEPATIL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government initiatives have transformed the economic landscape for tribal communities in India;
- (b) if so, the tangible outcomes of the Government's efforts to promote economic development and financial inclusion among tribal communities;
- (c) whether there are any specific initiatives aimed at fostering entrepreneurship within tribal communities;
- (d) if so, any specific success stories and case studies of tribal entrepreneurs who have benefited from Government support;
- (e) whether there are any initiatives by the Government for bridging the skill gap and enhancing the employability prospects of tribal youth through vocational training; and
- (f) if so, the details of such initiatives, their outcome and financial outlay?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(DR. BHARATI PRAVIN PAWAR)

(a) to (d): The Ministry of Tribal Affairs through its two agencies namely Tribal Co-operative Marketing Development Federation of India (TRIFED) & National Scheduled Tribes Finance & Development Corporation (NSTFDC) have contributed significantly in promoting economic activities undertaken by the tribal communities and have impacted in turn their economic development.

Ministry is implementing the scheme 'Pradhan Mantri Janjatiya Vikas Mission (PMJVM)' through TRIFED which envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / Minor Forest Produce (MFPs) / Non-farm produce. Under the scheme, financial support of INR 15.00 lakhs is provided to the State Governments for setting up of each Van Dhan Vikas Kendras (VDVKs) which are the centres of value addition activities of MFPs/Non-MFPs. As on 31.10.2023, 3958 VDVKs have been sanctioned

which have recorded a sale of INR 41.02 crores since 2019-20. The state-wise details of VDKs are given at **Annexure 1**. TRIFED also provides backward & forward linkages to tribal artisans / suppliers for marketing of tribal products of various categories like metal craft, textile, jewellery, painting, cane & bamboo, terracotta & pottery, organic & natural food products etc. through online and offline platforms. TRIFED has empaneled 4666 tribal artisans / suppliers as on 31.10.2023 for procurement of tribal products. TRIFED has made procurement of INR 123.02 crores in the last five years and has recorded a sale of INR 172.55 crores the details of which are given at **Annexure 2**.

In addition, TRIFED also organizes and participates in festivals, melas etc. to provide platforms to the tribal artisans to showcase their products and connect them to the potential buyers giving thereby an opportunity to enhance their entrepreneurship activities. Some of the success stories of tribal entrepreneurship under this scheme is available at the following link - https://trifed.tribal.gov.in/sites/default/files/2023-12/Sucess%20Stories_0.pdf.

National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, provides credit linkage by extending concessional loans to the eligible Scheduled Tribe persons for undertaking income generation activities/ self-employment thereby instilling the spirit of entrepreneurship. The prominent schemes of NSTFDC are given as under:

- a. Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.
- b. Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC provides loan upto 90% for projects costing upto ₹2.00 lakh at highly concessional rate of interest of 4% per annum.
- c. Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST members. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).
- d. Adivasi Shiksha Rinn Yojana (ASRY): This is an education loan scheme to enable the ST students to meet expenditure for pursuing technical and professional education including Ph.D. in India. Under this scheme, the Corporation provides financial assistance upto ₹10.00 lakh per eligible family at concessional rate of interest of 6% per annum.

The State-wise detail of beneficiaries assisted and loans disbursed to them in the last five years is given at **Annexure 3**. Some of the success stories of tribal entrepreneurs supported by NSTFDC is available at the following link - [https://nstfdc.tribal.gov.in/\(S\(3gwill3ratte2y5nojjmjiwh\)\)/frm_success_Details.aspx?id=20](https://nstfdc.tribal.gov.in/(S(3gwill3ratte2y5nojjmjiwh))/frm_success_Details.aspx?id=20).

(e) & (f): With the creation of Ministry of Skill Development & Entrepreneurship (MSDE) as a separate Ministry in 2014 and compulsory requirement of National Skills Qualifications Framework (NSQF), from 2018-19 onwards, the intervention of Vocational Training Centres

was subsumed under the Schemes of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution. Now for carrying out Skill Development / Vocational Training programmes, funds are provided to State Governments based on proposals received from them which are appraised and approved by the Project Appraisal Committee (PAC) within the state's allocation. Details of funds provided for skill development and vocational training of tribal persons including tribal youth under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution during last four years is at **Annexure 4**.

Training activities for ST population is also provided under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) of Ministry of Skill Development & Entrepreneurship. The details of ST beneficiaries under the scheme since 2015 are given at **Annexure 5**.

Besides, under Van Dhan Vikas Karyakram component of Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme of Ministry of Tribal Affairs, financial support is provided for imparting skill development training to associated tribal beneficiaries including tribal youth on value addition activities of tribal produce / products through setting up of Van Dhan Vikas Kendras (VDVKs) to scale up the income of the tribal people associated with these Kendras.

Pradhan Mantri Awas Yojana – Gramin (PMAY- G): Department of Rural Development is implementing rural housing scheme PMAY-G w.e.f. 1st April, 2016 to provide assistance to eligible rural households for construction of Pucca houses with basic amenities to achieve the objective of Housing for All in rural areas. About 66 lakh houses have been sanctioned for STs under Pradhan Mantri AwasYojna (PMAY)-Gramin, out of which construction of about 54 lakh houses has been completed.

Jal Jeevan Mission: Jal Jeevan Mission (JJM), a centrally sponsored programme, aims to provide tap water connection to every rural household of the country by 2024. The goal is universal coverage of all rural households across the country and as such encompasses overall rural ST population/ households as well. Around 1.40 crore household have been provided piped water supply in ST concentrated habitations under JJM.

Pradhan Mantri KisanSamman Nidhi (PM-KISAN) aims at providing financial assistance to all cultivable landholding farmer families across the country, subject to certain exclusion criteria. Under the Scheme, an amount of Rs. 6000/- is transferred annually in three equal installments of Rs.2000/- directly into the Aadhaar Seeded bank accounts of the farmers. Around 1 crore ST farmers are getting benefits under PM-KISAN.

Annexure 1 referred in reply to part (a) to (d) of LSUQ No. 276 for 05.02.2024

State-wise details of Van Dhan Vikas Kendras

S. No.	State	Total Number of VDVks Sanctioned	Amount Sanctioned (INR in Lakhs)	Total No. of Van Dhan beneficiaries	Total Sales reported (in Lakhs)
1	Andhra Pradesh	415	6,162.90	123578	278.477
2	Arunachal Pradesh	106	1590	32897	6.17
3	Assam	471	7065	143309	360.47
4	Chhattisgarh	139	2085	41700	753.04
5	Dadra & Nagar Haveli and Daman & Diu	1	15	302	5
6	Goa	10	150	3000	31.6
7	Gujarat	200	2895.65	57968	6
8	Himachal Pradesh	4	55.5	1110	7.7
9	Jammu & Kashmir	100	1457	29791	0
10	Ladakh	10	150	3000	0
11	Jharkhand	146	2174.7	43701	44.4
12	Karnataka	140	2087.4	41748	24.27
13	Kerala	44	597.25	12038	7.91
14	Madhya Pradesh	126	1890	37860	130.31
15	Maharashtra	264	3960	79350	97.32
16	Manipur	200	2996.8	60403	303.55
17	Meghalaya	169	2534.1	50835	14.71
18	Mizoram	259	3806.55	76168	295.71
19	Nagaland	284	4259.9	85198	409.02
20	Odisha	170	2479.25	50094	1072.01
21	Rajasthan	479	7135.6	144803	117.43
22	Sikkim	80	1169.05	23381	15.84
23	Tamil Nadu	8	120	2400	93.24
24	Telangana	17	255	5100	0
25	Tripura	57	776	16116	17.91
26	Uttar Pradesh	25	359.55	7238	6.97
27	Uttarakhand	12	179.95	3605	3.89
28	West Bengal	22	329.35	6719	0
TOTAL		3958	58,736.50	1183412	4102.95

Annexure 2 referred in reply to part (a) to (d) of LSUQ No. 276 for 05.02.2024

Year-wise details of Procurement / Sale made by TRIFED

(Includes Aadi Mahotsav/ Aadi Bazaar purchase & sale)

Sl. No.	Year	Procurement (INR in crores)	Sale (INR in crores)
1	2019-2020	50.95	40.29
2	2020-2021	16.51	30.12
3	2021-2022	29.00	43.42
4	2022-2023	16.08	36.12
5	2023-2024 (upto 30.11.2023)	10.48	22.60
	TOTAL	123.02	172.55

Annexure 3

Annexure 3 referred in reply to part (a) to (d) of LSUQ No. 276 for 05.02.2024

State-wise details of beneficiaries assisted and loans disbursed to them under the schemes of NSTFDC in the last five years (till 2022-23)

(INR in lakhs)

S.No.	State	Disbursement	Number of beneficiaries
1	ANDHRA PRADESH	12335.98	28623
2	ANDAMAN & NICOBAR	245.00	7501
3	ARUNACHAL PRADESH	2808.68	14186
4	ASSAM	68.12	181
5	BIHAR	11.48	955
6	CHHATTISGARH	3357.88	6709
7	GUJARAT	7208.21	32090
8	HARYANA	0.41	1
9	HIMACHAL PRADESH	207.43	264
10	JAMMU & KASHMIR	4739.91	1582
11	JHARKHAND	3145.47	30803
12	KARNATAKA	6135.08	7848
13	KERALA	1928.50	1490
14	MADHYA PRADESH	17697.98	34462
15	MAHARASHTRA	2081.51	10132
16	MANIPUR	87.37	122
17	MEGHALAYA	10486.62	41867
18	MIZORAM	22666.63	27395
19	NAGALAND	5807.92	158920
20	ODISHA	6813.32	68177
21	RAJASTHAN	7285.04	10465
22	SIKKIM	398.89	138
23	TAMIL NADU	1190.45	9461
24	TELANGANA	26271.99	73359
25	TRIPURA	3924.97	3725
26	UTTAR PRADESH	5.28	7
27	UTTARAKHAND	634.86	439
28	WEST BENGAL	4335.06	28325
	TOTAL	151880.04	599227

Annexure 4 referred in reply to part (e) & (f) of LSUQ No. 276 for 05.02.2024

Details of funds provided for skill development and vocational training of tribal persons including tribal youth under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution during last four years

(Rs. In lakhs)

S. No.	Name of State	Funds Released	No. of Beneficiaries
1	Andhra Pradesh	300	450
2	Arunachal Pradesh	15	50
3	Assam	740	2400
4	Bihar	388.79	4968
5	Chhattisgarh	1322	4440
6	Gujarat	6068.61	23993
7	Himachal Pradesh	1204.1	3648
8	Jammu & Kashmir	100	320
9	Jharkhand	5925	12983
10	Karnataka	2970.08	8994
11	Kerala	100.52	453
12	Madhya Pradesh	5220.55	11235
13	Maharashtra	2380.62	55650
14	Manipur	1330.97	2658
15	Meghalaya	467.6	5899
16	Mizoram	1010.79	2237
17	Nagaland	675	1706
18	Odisha	10949	48008
19	Rajasthan	1979	3196
20	Sikkim	229	493
21	Telangana	1625.75	4752
22	Tripura	527.7	3029
23	Uttar Pradesh	765.82	2489
24	Uttarakhand	415.03	2350
25	West Bengal	3663.04	18316
Total		50373.97	224717

Annexure 5 referred in reply to part (e) & (f) of LSUQ No. 276 for 05.02.2024

State-wise status of ST beneficiaries under PMKVY since 2015

S. No	State	Trained
1	Andaman And Nicobar Islands	181
2	Andhra Pradesh	15,007
3	Arunachal Pradesh	33,345
4	Assam	62,339
5	Bihar	12,471
6	Chandigarh	74
7	Chhattisgarh	30,555
8	Delhi	5,956
9	Goa	405
10	Gujarat	29,089
11	Haryana	3,807
12	Himachal Pradesh	5,474
13	Jammu And Kashmir	2,873
14	Jharkhand	34,932
15	Karnataka	13,013
16	Kerala	2,362
17	Ladakh	2,154
18	Lakshadweep	270
19	Madhya Pradesh	65,630
20	Maharashtra	43,636
21	Manipur	19,403
22	Meghalaya	23,133
23	Mizoram	25,279
24	Nagaland	29,077
25	Odisha	39,269
26	Puducherry	69
27	Punjab	2,178
28	Rajasthan	66,216
29	Sikkim	4,044
30	Tamil Nadu	6,758
31	Telangana	26,876
32	The Dadra And Nagar Haveli And Daman And Diu	1,143
33	Tripura	25,001
34	Uttar Pradesh	18,987
35	Uttarakhand	3,295
36	West Bengal	19,754
Total		6,74,055
